

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 4

IA No.- 4616/2020 in IB-2721/ND/2019

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Three C Shelters Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 28.10.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the IRP/RP : Ms. Sonal, Adv.
Mr. Amarpal, IRP

For the Respondent :

ORDER

IA No. 4616/2020:

This is Form-2 filed by IRP. Learned Counsel Mr. Sonal appearing for IRP Mr. Amarpal states that the order passed by Special Benchon 20th July 2020 has already been appealed before Hon'ble NCLAT and stay is granted. Hence, we defer Form-2 till disposal of appeals.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**